

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 19<sup>th</sup> February, 2016  
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 78/2016	Akash Gahlot Vs. Union of India & Ors.	Mr. Akash Gahlot, Applicant in person
<b>AFTER NOTICE</b>			
2.	Appeal No. 12/2016	M/s Vimaloxy Product Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Ritwika Nanda, Adv. for Appellant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 422/2015	Piyush Singh Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Aditya Parolia, Advs. for Applicant  Mr. Vivek Sharma, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2
<b>FOR HEARING</b>			
4.	Original Application No. 276/2013 <b>(M.A. No. 139/2016)</b>	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. for Applicant Mr. Nitin Mishra, Adv. for Applicant in M.A.  Mr. Vikas Malhotra, Adv. for R - 1 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LO for R - 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R - 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R - 6 & 9 Mr. Daleep Kumar Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R 10 to 12 Mr. Syed Shahid Husain, Adv. for R -13 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R - 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Syed Shahi Husain Riz, Adv. for R - 15, 16 & 21 Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R - 18 & 22 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-19 & R-20 Mr. Pawan Upadhyay, Adv. for R-23 & R-27 Mr. Harsh Sethi, Adv. for R - 24 Mr. Harsh Parashar, Adv. for R - 25 Mr. Vivek Singh, Adv. for R - 26 Mr. Shanky Malik Anand, Adv. for R- 27 Mr. Ajay K. Chopra, Adv. for R - 28 Mr. Ashwani Bhardwaj, Adv. for R-34 & 36

5.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Advs. for R – 4 & 5 Mr. V. K. Shukla, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Anip Sachthen, Adv.
6.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Advs. for the Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Vinod Kumar Solanki, Executive Officer for R-3 Mr. Jogy Scaria, Adv. for R-5 Ms. Kankana Arandhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Mr. Jogy Scaria, Reegan S. Bel, Advs. for R-11 Mr. M. Yogesh Khanna & J. Janani, Advs. for State of Tamil Nadu, R-13 Mr. Sovmyajit, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Ms. Savitri Pandey, Adv. for R-16 Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Advs. for R-17 Mr. Kankana Arandhara, Adv. for R-18 Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of Arunachal Pradesh Mr. Suryanarayan, Adv. for State of HP
7.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant  Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-6 Mr. Gudipati G. Kashyap, Adv.
8.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs. Union of India & Ors.	Mr. Rahul Choudhary & Mr. Sanjay K. Pandey, Advs. for Applicant  Ms. P. B. Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Mr. Amit Agrawal, Adv. for WBPCB Ms. Yogmaya Agnihotri, Adv. for R-3&4 Mr. Vikram Mehta, Adv. for R-5 Ms. Neha Rajpal, Adv. for R-6 Mr. Amit Agarwal, Adv. for R-7 Mr. Devraj Ashok, Adv. for R-8 Mr. Amit Mehta, Adv. for R-15 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rattan K. Singh, Adv.
9.	Original Application No. 238/2015	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Sanjeev Anand, Adv. for-3 Mr. Siddharth Bhatia, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-11 Mr. V. V. Vardhan for CGWA

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